

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-24/2003/ 443 /A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated, Guwahati the <sup>th</sup> 27 January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/DH/I-1/2025/150/Estt., dtd. 21.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 01.02.2025, along with station leave permission from the evening of 30.01.2025 till the morning of 04.02.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-24/2003/ 444 /A dated** , 27-01-2025

Copy to:

✓ The Project Manager, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

